

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 154 of 98  
CP(C) 61 of 98  
(O.A. 85 of 97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

UNION OF INDIA AND ORS.

VS

AMINUL HAQUE

For the applicant : Mr. B. Mukherjee, ~~counsel~~ (respondent in O.A.)

For the respondents : Ms. Dr. S. Sinha, ~~counsel~~

Heard on : 14.01.99

Order on : 14.01.99

O R D E R

On the prayer made by the respondents only three weeks time has been given to dispose of the representations in view of the order dated 9.2.98 passed by this Tribunal. Accordingly,

~~The application is disposed of.~~

2 No order is passed as to costs.

B.P. SINGH  
( B.P. SINGH )

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D. PURKAYASTHA  
( D. PURKAYASTHA )